

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5515  
ANSWERED ON:09.05.2012  
OBC RESERVATION FOR ADMISSION IN CEIS  
Devi Aswamedh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there has been delay in the implementation of Oversight Committee recommendations on OBC reservation for admission in the Central Educational Institutions (CEIs);
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of enhancement of capacities like intake, creation of posts, etc. institution-wise;
- (d) the details of funds granted to CEIs for implementing the OBC reservation in admission; and
- (e) the steps being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): Yes, Sir. As per provisions of the Central Educational Institutions (Reservation in Admission) Act 2006, all Central Educational Institutions (CEIs) established, maintained or aided by the Central Government, other than those exempted under the Act, are required to reserve, inter-alia, 27% seats for the OBCs (excluding creamy layer) over a maximum period of 3 years commencing from the academic session 2008-09 as also to expand their capacity commensurately to ensure that number of unreserved seats available for academic session 2006-07 are not reduced. Amendment to Central Educational Institutions (Reservation in Admission) Act 2006 has been moved in Parliament and the amendment bill has been passed by Rajya Sabha. One of the amendments proposed is to enhance the period of implementation from three years to six years.

(c) A statement indicating the approved seats for 2006-07 and increase in capacity expansion due to OBC reservation in admission in academic session 2010-11 and teaching, non-teaching positions approved to Central Universities for capacity expansion due to OBC reservation in Admission is at Annexure-I. Details in respect of technical institutions are being collected.

(d) A statement indicating funds allocated to Central Universities for capacity expansion due to OBC reservation in Admission is enclosed at Annexure-II. Details in respect of technical institutions are being collected.

(e) Sufficient funds are provided to Central Educational Institutions (CEIs) for infrastructure development and manpower for implementation of OBC reservation in admission as per Central Educational Institutions (Reservation in Admission) Act 2006.